NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 63/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2017

NAME OF THE PARTIES:

General Engineering Works

V/s.

Raj Oil Mils Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
)	Counsel. Siddharth Samarthay afu Adv. Bhuran Thabler. ilb Malvi	Coursel and Advocates for Operational Creditor.	BThalbar.
	Ranchoddas & Co.		

Order

CP 63/2017/I&BP/NCLT/MB/MAH/2017

For having the petitioner counsel sought to withdraw this company petition for filing petition afresh, the petition is dismissed with liberty to file afresh in accordance with law.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)